

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
46/241/PB/2020

IN THE MATTER OF:

Ashok Kumar

... Applicant / Petitioner

Vs

Jiwan Spinners Pvt Ltd. and Ors.

...

Respondent

Under Section 241.

Order delivered on 10.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

The Petitioner side is present. The Respondents side is not present.

Perhaps the Respondents side is not present because they are not aware of to-day's hearing.

In view thereof, the Petitioner is hereby directed to intimate the next date of hearing to the Respondents side.

List the matter for hearing on **28.01.2021**.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

10.12.2020
Aarti